GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:2618
ANSWERED ON:29.03.2012
PROJECTS LAGGING BEHIND SCHEDULES
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Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether a number of infrastructure projects in several sectors are running behind schedule leading to cost and time overruns;
- (b) if so, the details thereof and the reasons therefor, State-wise;
- (c) whether to keep a watch on the infrastructure in five core sectors, the Government has decided to set up a mechanism to monitor the progress of the projects on quarterly basis;
- (d) if so, the details thereof;
- (e) whether the Government has chalked out a target for each Ministry handling infrastructure projects; and
- (f) if so, the details thereof and the extent to which this step of the Government is likely to help in timely execution of infrastructure projects of the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) Yes, Sir. Out of 561 projects (costing Rs. 150 crore and above) which are on the monitor of this Ministry, 242 projects are delayed as on 1st January, 2012.
- (b) The main factors for delay include land acquisition, delay in procurement of equipment, law and order problems, inadequate infrastructure, delay in mobilization by contractors, general cost escalation due to delay, increase in prices of cement and steel and exchange rate variations. The state wise details of 242 delayed projects are placed at Annexure I.
- (c) & (d) Quarterly Review Meetings on implementation status of all projects in 16 infrastructure sectors are taken by the respective Administrative Ministries.
- (e) & (f) The monitoring of central sector projects costing Rs. 150 crore and above in 16 infrastructure sectors is done against the target date of commissioning. The responsibility of actual implementation of these projects lies with the concerned Administrative Ministries. To ensure timely completion of infrastructure projects the Government has taken many steps. The major steps are:
- # Stricter appraisal of projects by way of inter-ministry consultations and adoption of two-stage clearance system, first by PIB/EFC, secondly by CCI/CCEA.
- # Monthly monitoring of output/ performance of infrastructure Ministries by MOSPI.
- # Monthly and quarterly monitoring of time & cost overrun of projects costing Rs. 150 crores and above by MOSPI.
- # In-depth review of projects on quarterly basis by the concerned infrastructure Ministries.
- # Setting up a Inter Ministry Group (IMG) for better coordination among different stake holders.
- # Follow up with the State Governments in respect of problems relating to land acquisition, rehabilitation related issues, forest clearances, environment/ wildlife clearances, removal of encroachments & availability of Right of Way (ROW), ensuring law and order at project sites, etc. This Ministry has already advised the states to constitute the Central Sector Projects Coordination Committee (CSPCC) under respective Chief Secretaries to facilitate Central Sector Projects in the states and 11 states have since constituted the Coordination Committee in their respective States.
- # Faster appraisal through Departmental Committees like Expanded Board of Railways in lieu of PIB;
- # Setting up of Standing Committees by the Government in the Ministries/Departments headed by respective Additional Secretaries to fix responsibility for time and cost overruns;

- # Appointment of nodal officers for each project with continuity of tenure;
- # Adoption of computer network based monitoring; and
- # Organising training courses and seminars on project planning, monitoring and project management for project managers of CPSUs by Ministry of Statistics and Programme Implementation: